

Statement II*State-wise details of projects with Foreign Investment*

Sector	No. of Projects	Foreign Investment
Gujarat	1	1.87
Haryana	1	1.04
Karnataka	1	0.45
Kerala	1	0.55
Maharashtra	3	127.05
U.P.	3	43.25
	10	174.21

[Translation]

Condition of Zoo in Delhi

3174. SHRI DHIRENDRA AGARWAL :
SHRI MOHAN RAWALE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Delhi zoo suffers from filth, neglect" appearing in the 'Hindustan Times', dated July 19, 1997;

(b) if so, the facts of the matter reported therein, and

(c) the measures taken by the Government to improve the condition of the zoo?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) It is not correct to say that Delhi Zoo suffers from filth and neglect as reported in the news-item published in the 'Hindustan Times' dated 19th July, 1997. Every effort is being made to keep the zoo neat and clean and provide ideal conditions for the zoo animals as well as the visitors. However, certain problems are being experienced due to poor drainage system and also due to low topography. A comprehensive plan has already been drawn to improve the drainage system in association with the Government of Delhi.

(c) The Central Zoo Authority constituted under the Wildlife (Protection) Act, 1972 (amended in 1992) for overseeing the functioning of the various zoos all over the country has laid down rules and regulations for the better functioning of the zoos including making the zoos environment friendly. The following measures have been taken to make the zoo environment friendly:—

- (i) A great deal of the area of the zoo has been covered with the trees and shrubs. Even the area which was being used for dumping the garbage has been planted. The greenery, thus, created would not merely enhance the aesthetic value but also support a great deal of Wildlife including the birds.
- (ii) Environment friendly measures such as installation of bio-gas plant, incinerator, commissioning of battery operated trollies for visitors etc. have been undertaken.
- (iii) Dustbins have been provided for proper collection of the garbage.
- (iv) New elephant shelter stand off barriers feeding cells have been constructed in a number of enclosures.
- (v) Welded mesh has been fixed above the perimeter wall along the residential colony to prevent scaling of the wall.

Foreign Investment in Chemical Industries

3175. SHRI KASHIRAM RANA :
SHRI ILIYAS AZMI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have received investment proposals from the multinational companies in the field of pharmaceutical and chemical;

(b) if so, the company-wise details thereof;

(c) the present position of the proposals under consideration alongwith the details of the proposals which have been approved so far;

(d) the policies laid down by the Government for entry of multinational companies in the pharmaceutical sector; and

(e) the details of the policy change under consideration?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) to (c) Yes, Sir. As per the modified drug policy announced in 1994, proposals with foreign equity upto 51% are cleared through automatic route. The details of proposals above 51%

relating to multinational companies are given in the statement attached.

(d) and (e) The existing policy makes provisions for foreign investment upto 51% in the case of all bulk drugs, their intermediates and formulations. Investment above 51% is considered on a case to case basis in areas where investment is not forthcoming and the production of bulk drug is from basic stage.

Statement

Sl. No.	Name of the Indian company	Name of the Foreign Company	Foreign Equity (in %)	Purpose
1	2	3	4	5
1.	—	M/s. Warner Lambert Co., USA	100%	The Company was issued approval letter dated 12.12.94 for setting up a 100% subsidiary in India to introduce new drugs for treatment of Cancer and Diabetes.
2.	—	M/s. American Cycnamid Co., USA	100%	Approval letter dated 18.8.1994 issued to the Company for the manufacture of Pharmaceuticals items as well as Chemical items.
3.	—	M/s. Astra-AB, Sweden	100%	Approval letter dated 13.2.95 issued to the Company for manufacturing and research purposes in pharmaceutical sector.
4.	—	M/s. Ciba Geigy Ltd. Switzerland	100%	Approval letter dated 20.12.95 issued to the Company for setting up a holding Co. which would be used as a vehicle for entering into joint venture with Indian companies. The approval is subject to the condition that for setting up any further downstream joint ventures in India they shall require prior approval of Govt. of India.
5.	—	M/s. Hoechst AG, Germany	100%	Approval letter dated 16.11.95 issued to set up a wholly owned subsidiary in India (i) For

1	2	3	4	5
				providing technical services (ii) Setting up joint ventures for manufacture of Fibres, High Performance Plastics and HDP. The approval contains a condition that joint venture set up for down-stream activities would require prior approval of Govt.
6.	—	M/s. Madaus Ltd., Germany	100%	Approval letter dated 15.4.96 issued for the manufacture of laxative formulations from Psyllium Seeds and Senna leaves for 100% exports.
7.	—	M/s. Knoll AG, Germany	100%	Approval letter dated 7.10.96 issued for the manufacture of verapamil HCL and Ibuprofen.
8.	—	M/s. Sandoz, Switzerland	100%	Approval letter dated 18.10.96 issued to the company for the manufacture of five products viz. (i) Lactobionic Acid; (ii) Calcibronate; (iii) Sulphatrazazole; (iv) Mepyramine Maleate; and (v) Pesticide Products.
9.	—	(i) M/s. Merck KGA, Germany (ii) M/s. Merck Generics, U.K.	50% 50% (100%)	The proposal of the Company for the manufacture of drugs viz. (i) Butaphenol (ii) Calcium Donasilate etc. was cleared by FIPB on 11.1.97
10.	—	M/s. Hoechst Roussel Vet. Ltd., Germany	100%	The proposal of the Company to take up manufacture of new drugs in India was cleared by FIPB on 22.2.97.
11.	M/s. Ciba-CKD Biochem Ltd.	(i) Ciba Geigy Ltd., Switzerland (ii) Chong Kung Dang Corpn. S. Korea	9.80% 49.00%	Approval letter dated 31.10.94 issued for the manufacture of Rifampicin Bulk Drugs and its intermediates.

1	2	3	4	5
12.	M/s. Rajendra A Shah & D.D. Chopra	M/s. Tiger Medicals Ltd. Singapore	60.00%	Approval letter dated 9.1.95 issued for manufacture of pharmaceutical products such as Tiger Balm.
13.	M/s. Banyan Chemicals Pvt. Ltd.	M/s. Invaved Inc. US	95%	Approval letter dated 5/12.1.95 issued for 100% export for the manufacture of Pseudoeph drink Hydrochloride/Sulphate and Terfanedine.
14.	M/s. Boehringer Mannheim (I) Ltd.	M/s. Boehringer Mannheim (for East) (Pvt.) Ltd. Singapore	37.47% to 63.36%	Approval letter dated 9.2.95 issued to the Co. for the manufacture of bulk Pharmaceutical, Chemicals and Formulations. The Foreign Equity was again revised to 74% vide SIA's approval No. FC.II: 502(96)/205(96) date 20.7.96.
15.	M/s. Hoechst Marion Roussel Ltd.	M/s. Hoechst AG, Germany	50.1% to 56.1%	The Company were issued approval letter No. FC. II: 795(96)/620 (96) dated 30.9.96 for R&D work for new products.

Deep Sea Fishing

3176. SHRI JAGATVIR SINGH DRONA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have formulated new policy for deep sea fishing;

(b) if so, the details thereof; and

(c) the likely effect of the new policy on the fishing industry?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) No, Sir,

(b) and (c) Does not arise.

[English]

Package of Incentives for Rice Producing States

3177. SHRI SUBRAHMANYAM NELAVALA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have formulated any package of measures to provide important agricultural inputs to farmers in rice-producing regions;

(b) if so, the details thereof;

(c) whether his ministry has identified specific regions in rice belt in Central and Eastern parts of the country where the soil is fertile but the productivity is below the potential;

(d) if so, the details of such regions;

(e) whether the package is expected to cost Rs. 300 crores; and

(f) if so, the details of the finalised package of incentives and the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (f) With a view to supplement the efforts of the State Governments for increasing production and productivity of cereals including rice, the Government of India is implementing a Centrally Sponsored Scheme on